

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3 - IA/745(AHM)2024
in
CP(IB) 4 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Gujarat Oleo Chem Ltd
V/s
IDBI Bank Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Shalya Agarwal, Adv.
For the Respondent :

ORDER

IA/745(AHM)2024

Hard copy is not received. Applicant is directed to file the same today itself.

This application is filed for placing on record the 25th progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 745 of 2024 stands disposed of

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)